

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO FORTY-NINE REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Tenth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Tenth Lok Sabha)

THIRTY-NINTH REPORT

(Presented on 3.5.1995)

1. the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-ninth Report.

2. The Committee met on 2 May, 1995 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to eighteen Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Constitution (Amendment) Bill, 1994 (*Insertion of new article 16A, etc.*) by Shri P.P. Kaliaperumal.
- (2) The Constitution (Amendment) Bill, 1994 (*Amendment of article 243ZD*) by Shri Uttamrao Deorao Patil.
- (3) The Prevention of Food Adulteration (Amendment) Bill, 1994 (*Amendment of section 2*) by Shri Mohan Singh (Deoria).
- (4) The Official Languages Bill, 1994 by Shri Surendra Pal Pathak.
- (5) The Terrorist and Disruptive Activities (Prevention) Repeal Bill, 1994 by Shri Chitta Basu.
- (6) The Press and Registration of Books (Amendment) Bill, 1994 (*Insertion of new section 3A*) by Shri Chitta Basu.
- (7) The Advocates (Amendment) Bill, 1994 (*Amendment of section 24*) by Shri Chitta Basu.
- (8) The Prohibition of Publication of Pre-election Survey Bill, 1994 by Shri Mohan Singh (Deoria).
- (9) The States Reorganisation Commission Bill, 1994 by Shri Mohan Singh (Deoria).
- (10) The Constitution (Amendment) Bill, 1994 (*Insertion of new article 237A*) by Shri Mohan Singh (Deoria).
- (11) The Passports (Amendment) Bill, 1995 (*Amendment of section 5*) by Shri Ramesh Chennithala.

- (12) **The Prevention of Food Adulteration (Amendment) Bill, 1995** (*Amendment of sections 2 and 12*) by **Shri Ramesh Chennithala**.
- (13) **The Handicapped Persons (Special Benefits) Bill, 1995** by **Shri Ramesh Chennithala**.
- (14) **The Consumer Protection (Amendment) Bill, 1995** (*Amendment of section 13*) by **Shri Ramesh Chennithala**.
- (15) **The Maharishi Valmiki National University Bill, 1995** by **Shri Mangal Ram Premi**.
- (16) **The Constitution (Amendment) Bill, 1995** (*Amendment of article 39, etc.*) by **Shri M. Krishnaswamy**.
- (17) **The Constitution (Amendment) Bill, 1995** (*Amendment of article 269, etc.*) by **Shri Chitta Basu**.

The Committee further recommend that the remaining Bill be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;
May 2, 1995

Vaisakha 12, 1917 (Saka)

S. MALLIKARJUNAIAH,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 1994 (<i>Insertion of new article 16A, etc.</i>) by Shri P.P. Kaliaperumal.	89 of 1994	A	2 hours
2.	The Constitution (Amendment) Bill, 1994 (<i>Amendment of article 243ZD</i>) by Shri Uttamrao Deorao Patil.	102 of 1994	A	2 hours
3.	The Prevention of Food Adulteration (Amendment) Bill, 1994 (<i>Amendment of section 2</i>) by Shri Mohan Singh (Deoria).	104 of 1994	A	2 hours
4.	The Official Languages Bill, 1994 by Shri Surendra Pal Pathak.	109 of 1994	A	2 hours
5.	The Terrorist and Disruptive Activities (Prevention) Repeal Bill, 1994 by Shri Chitta Basu.	107 of 1994	A	2 hours
6.	The Press and Registration of Books (Amendment) Bill, 1994 (<i>Insertion of new section 3A</i>) by Shri Chitta Basu.	105 of 1994	A	2 hours
7.	The Advocates (Amendment) Bill, 1994 (<i>Amendment of section 24</i>) by Shri Chitta Basu.	98 of 1994	A	2 hours
8.	The Prohibition of Publication of Pre-election Survey Bill, 1994 by Shri Mohan Singh (Deoria).	112 of 1994	A	2 hours
9.	The State Reorganisation Commission Bill, 1994 by Shri Mohan Singh (Deoria).	113 of 1994	A	2 hours
10.	The Constitution (Amendment) Bill, 1994 (<i>Insertion of new article 237A</i>) by Shri Mohan Singh (Deoria).	103 of 1994	A	2 hours
11.	The Passports (Amendment) Bill, 1995 (<i>Amendment of section 5</i>) by Shri Ramesh Chennithala.	1 of 1995	A	2 hours
12.	The Prevention of Food Adulteration (Amendment) Bill, 1995 (<i>Amendment of sections 2 and 12</i>) by Shri Ramesh Chennithala.	7 of 1995	A	2 hours

1	2	3	4	5
13.	The Handicapped Persons (Special Benefits) Bill, 1995 by Shri Ramesh Chennithala.	3 of 1995	A	2 hours
14.	The Consumer Protection (Amendment) Bill, 1995 (<i>Amendment of section 13</i>) by Shri Ramesh Chennithala.	2 of 1995	A	2 hours
15.	The Maharishi Valmiki National University Bill, 1995 by Shri Mangal Ram Premi.	5 of 1995	A	2 hours
16.	The Constitution (Amendment) Bill, 1995 (<i>Amendment of article 39, etc.</i>) by Shri M. Krishnaswamy.	8 of 1995	A	2 hours
17.	The Constitution (Amendment) Bill, 1995 (<i>Amendment of article 269, etc.</i>) by Shri Chitta Basu.	11 of 1995	A	2 hours
18.	The Acquisition of Certain Area at Ayodhya (Amendment) Bill, 1995 (<i>Amendment of section 1</i>) by Shri Syed Shahabuddin.	9 of 1995	B	2 hours